

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-03-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/1018/IB/2020  
IN  
PETITION NUMBER : CP/941/IB/2018  
NAME OF THE PETITIONER : Vandhana Garg  
NAME OF THE RESPONDENTS : GVR Infra Projects Ltd & Others  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Counsel for the Applicant is represented by Ld. Counsel Mr. Gowtham Kumar.  
Mr. K. Subbu Ranga Bharathi appears on behalf of R2 & R3. Ld. Counsel  
Ms. Vidyalakshmi appears for R4.

Ld. Counsel Mr. K. Subbh Ranga Bharathi appearing on behalf of the Statutory  
Authorities states that the copy of the Resolution Plan ought to be submitted for  
finalisation of the counter . We do not find any merit in the request of the  
counsel.

The Respondent shall file their counter.

List this matter on **22.04.2021** for counter and hearing.

-sd-

(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)